

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in-person that on **Saturday, 01-12-2018 (Court Working Saturday)**;

### **I**

The Division Bench headed by the **Hon'ble Shri Justice R. M. Borde** will not be available for judicial work.

### **II**

The urgent mentioning and placing of the matters pertaining to the Division Bench headed by the **Hon'ble Shri Justice R. M. Borde** is allowed before the re-constituted Division Bench comprising of the **Hon'ble Shri Justice C. V. Bhadang** and the **Hon'ble Shri Justice Prithviraj K. Chavan** at **10.30. a.m.**

### **III**

After the reconstituted Division Bench work is over, the **Hon'ble Shri Justice C.V. Bhadang** will sit singly and will take up extant judicial assignment.

### **IV**

The **Hon'ble Kum. Justice Nutan D. Sardessai**, sitting singly will not be available for judicial work.

### **V**

After the reconstituted Division Bench work is over, the **Hon'ble Shri Justice Prithviraj K. Chavan** will sit singly in **Court Room No. 2** and will take up the extant judicial assignment of the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai**.

By Order,

High Court of Bombay at Goa,  
Panaji, Goa

Sd/-

(Kiran A. Bagi)  
**Registrar Judicial**

Date : 30-11-2018